

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/446(KB)2017  
IA(I.B.C)/238(KB)2024, IA(I.B.C)/418(KB)2022,  
IA(I.B.C)/414(KB)2022, IA(I.B.C)/58(KB)2024,  
IA(I.B.C)/1681(KB)2023, IA(I.B.C)/1138(KB)2023,  
IA(I.B.C)/1542(KB)2023, IA(I.B.C)/1448(KB)2023,  
IA(I.B.C)/560(KB)2023, IA(I.B.C)/1763(KB)2019,  
IA(I.B.C)/864(KB)2022, IA(I.B.C)/924(KB)2022,  
IA(I.B.C)/180(KB)2022, IA(I.B.C)/866(KB)2022,  
IA(I.B.C)/154(KB)2022, IA(I.B.C)/909(KB)2020,  
IA(I.B.C)/1355(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>SHREESHYAM METALIKS PRIVATE LIMITED VS CONCAST STEEL &amp; POWER LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Rahul Auddy, Adv. ] For WBHUDCO in IA(I.B.C)/1763(KB)2019  
Mr. Aditya Goptu, Adv. ]

Mr. Rahul Auddy, Adv. ] For MSTC  
Mr. Aditya Goptu, Adv. ]

Mr. Rahul Parasrampurua, Adv. ] For Respondent in IA(I.B.C)/1542(KB)2023,  
Mr. Rohit Parasrampurua, Adv. ] IA(I.B.C)/154(KB)2022, IA(I.B.C)/180(KB)2022  
] IA(I.B.C)/864(KB)2022

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **22.05.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**